NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/16	TP 168/17	Hearing	391 / 394	Deccan Structural Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1 Uday Shankar Assts Adv. for Petitioner.

Counsel for Petitioner is present. Counsel appearing for ROC and RD is present. He requested time to proceed with the matter basing on the reply affidavit given by the counsel for petitioner company over the objections raised by the ROC.

List it on 14.06.2017.

MEMBER (J)

MEMBER (T)